

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2095
ANSWERED ON:07.12.2011
CENTRAL SCHEMES AND CENTRALLY SPONSORED SCHEMES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of PLANNING be pleased to state:

- (a) the functional differences between Central Schemes and Centrally Sponsored Schemes along with the norms fixed for formulating these schemes;
- (b) the details of the schemes which are formulated on regional basis but later merged with national schemes and declared as Central Schemes and Centrally Sponsored Schemes;
- (c) whether the Union Government has evaluated /proposes to evaluate the said schemes from time to time; and
- (d). If so, the details thereof;

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a): The Centre Sector (CS) Schemes are those which deal with the subjects in the Union List and are funded and implemented by Central Ministry / Department or its agency. Centrally Sponsored Schemes (CSS) are those schemes which do not pertain to the subjects in the Union List but which are funded directly by Central Ministries/Departments and are implemented by States or their agencies irrespective of their pattern of financing. Approval of full Planning Commission is necessary for including a CSS in the Plan. For introduction of a new Centrally Sponsored Scheme (CSS), which meets the criteria laid down by the Committee of National Development Council (NDC), the Ministries/Departments should first obtain an 'in principle' approval of the Planning Commission, (specific approval of Secretary, Planning Commission) giving justification for introduction of the scheme and indicating :

i whether the existing Centrally Sponsored Schemes being run by the Ministry/Department have been reviewed and schemes identified for closure, weeding out and/ or merger with full details thereof;

ii whether an exercise has been carried out for avoidance of multiplicity of implementation machinery, and if so, results thereof;

iii Scheme wise details of number of posts sanctioned/created at the Ministry/Department, Central, State and District level;

iv. Whether any rationalization exercise has been undertaken, and if so, details thereof;

v. Are there existing schemes with similar objectives in the Ministry/Department of other Central Ministries/Departments and / or schemes with similar objectives being implemented by the State Governments, and if so, details thereof and the justification for taking up the new scheme instead of strengthening / modifying the existing schemes;

vi The reasons for not implementing the scheme under State Plan with earmarked funds.

(b): All national schemes are either Central Schemes or Centrally Sponsored Schemes as explained in part (a) above. Schemes of a regional character are usually in the State Plans and may be supported through Central assistance to State Plans.

(c) : The Programme Evaluation Organisation (PEO) of the Planning Commission undertakes independent evaluation of selected flagship programmes/schemes (Centrally Sponsored Schemes and Central Sector Schemes) under implementation, on the behest of Planning Commission and various Ministries and Departments of Government of India from time to time.

(d): During the last two years i.e. 2009-11, the Programme Evaluation Organisation of Planning Commission has conducted, on sample basis, process and impact evaluation of the following schemes:

i. Rural Telephony

ii. Sarva Shiksha Abhiyan (SSA)

iii. Rural Roads Component of Bharat Nirman

iv. Cooked Mid-Day Meal (CMDM)

v. Accelerated Irrigation Benefits Programme (AIBP)

vi. National Rural Health Mission (NRHM)

vii. Integrated Child Development Services (ICDS)

The evaluation reports of the above schemes have been placed in the public domain i.e Planning Commission's website (<http://planningcommission.nic.in>).